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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.12/BB/1 8	-	Admission	252(3)	Ranivan Exports Private Ltd Vs ROC

SL. NO. NAME (IN CAPITAL)  
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. RAMESH MISHRA  
PCS  
9029 0002915

M/s. Ranivan  
Exports Pvt Ltd.

Ramachandran

PCS for petitioner is present. The matter is listed today for admission. He has furnished the affidavit. Issue notice to the ROC, Karnataka. Registry to prepare notice. PCS to collect the notice from the Registry and serve it on ROC, Karnataka and file proof.

For report, list it on 29.01.2018.

  
MEMBER (T)

  
MEMBER (J)